

order to promote expeditious and affordable justice to the common man;

(b) if so, the names of the States in which Lok Adalats have been functioning;

(c) the steps taken to set up such Adalats in the remaining States;

(d) whether a review of the working of these Adalats in different States has been made; and

(e) if so, the outcome thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) to (c). Yes, Sir. Lok Adalats are being organised in Andhra Pradesh, Assam, Bihar, Goa, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Orissa, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttar Pradesh, West Bengal and Union Territories of Chandigarh, Delhi and Pondicherry. In the remaining States, efforts are being made to energise the State Legal Aid and Advice Boards and to motivate them for holding Lok Adalats. Wherever necessary, financial assistance is also provided to such Boards

(d) and (e) No formal all-India review of the working of Lok Adalats has been done. However, as the Lok Adalats are often attended by the Executive Chairman and other officers of the Committee for Implementing Legal Aid Schemes, there is a constant feedback regarding the achievements of Lok Adalats in various parts of the country. Assessment of the working is also done for the purpose of finding out if compensation granted on the Lok Adalats is fair and reasonable.

### **Foreign Loans**

2877. SHRI A.R. ANTULAY: Will the Minister of FINANCE be pleased to state:

(a) whether Government are considering to allow the corporate sector including the public sector undertakings to go in for external commercial borrowings; and

(b) if so, whether Government propose to liberalise the rules and conditions for obtaining foreign loans in the case of private sector?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) The present policy allows public and private sector units to raise external commercial borrowings to fund the import costs of approved projects.

(b) No, Sir.

### **Foreign trained terrorists involved in Bank robberies**

2878. SHRI PRATAPRAO B. BHOSALE: Will the Minister of FINANCE be pleased to state:

(a) whether foreign trained terrorists are involved in major bank robberies and dacoities in the country;

(b) if so, the details thereof?

(c) whether Government have taken preventive steps to check occurrences of these incidents in future;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Central Bureau of Investigation has reported that five terrorists involved in the dacoity of Ludhiana branch of Punjab National Bank in 1987 had made visits to Pakistan for training in handling of arms, explosives etc. and in subversive activities.